

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal No(s). 9886/2016

STATE OF UP. & ORS.

Appellant(s)

VERSUS

Z.U. ANSARI & ANR.

Respondent(s)

(IA No. 2/2015 - STAY APPLICATION)

WITH

C.A. No. 7311/2019 (IV-C)

IA No. 46010/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 17-10-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Abhishek Vikas, AOR

Mr. Tanmaya Agarwal, AOR
Mr. Shwetank Sailakwal, Adv.
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.For Respondent(s) Mr. Neeraj Kr Jain, Sr. Adv.
Mr. Sanjay Jain, Adv.
Mr. Rajeev Singh, AORMr. Abhimanyu Singh-G.A., Adv.
Ms. Mrinal Gopal Elker, AOR

Dr. N. Visakamurthy, AOR

UPON hearing the counsel the Court made the following
O R D E RTime is sought on the ground of inconvenience of the learned
arguing counsel appearing for the appellant.List on 27th November, 2024.(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS(AVGV RAMU)
COURT MASTER (NSH)